

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2178
ANSWERED ON:22.08.2013
THERMAL POWER PROJECT IN MP
Solanki Shri Makhansingh

Will the Minister of POWER be pleased to state:

- (a) whether the National Thermal Power Corporation Limited (NTPC) proposes to set up a thermal power project in Khargone area of Madhya Pradesh (MP);
- (b) if so, the details thereof along with the time by which work is likely to commence on this project;
- (c) the estimated cost of this project and the expected quantum of power generation therefrom;
- (d) whether agricultural land is likely to be acquired for this project; and
- (e) if so, the details thereof and the rehabilitation scheme for the farmers whose land is acquired for the purpose?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) : Yes, Madam.

(b) : NTPC has proposed to set up a 1320 MW (2x660 MW) project. Commencement of the work on the project is linked to investment approval, which is pending due to non-availability of coal linkage from Ministry of Coal. Coal linkage has been applied for on 07.05.2010.

(c) : The estimated capital cost for the project is Rs.9179 Crore as of 1st Quarter at 2011 price level as per Feasibility Report. The generation capacity for this coal based power project shall be 1320 MW.

(d) & (e) : 783.77 acres of private land has been acquired which includes agricultural land.

Rehabilitation and Resettlement (R&R) Scheme formulated in consultation with the stakeholders including affected persons and the District Administration has been duly approved by the Government of MP in September 2012. The amount demanded by district administration for compensation and R&R package have been deposited by NTPC with the District Administration for further disbursement to the affected persons and the disbursement is in progress.